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ITEM NO.43

Court NO.7

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 4666-4667 OF 2012

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

HANS RAJ SINGH

Respondent(s)

(With appln(s) for stay,exemption from filing c/c of the impugned
Judgment,condonation of delay in filing appeal. and office report)

Date: 29/11/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Appellant(s) Mr. Mohan Jain, ASG,
Ms. V.Mohana,Adv.
Mr. T.Rao,Adv.
Mr. B.V. Balaram Das,Adv.

For Respondent(s) Mr. D.S. Kuntae,Adv.
Mr. Abhishek Atrey,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard.

Pleadings are complete.

Post for final hearing on a non-miscellaneous day after winter
vacation along with C.A. No.9125 of 2012.

|(Mahabir Singh)
|Court Master

|(Veena Khara)
|Court Master

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